

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 240 of 2014

Dated : 15th October, 2014

Present : Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon' ble Mr. Rakesh Nath, Technical Member

In the matter of :

M/s Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

U.P. Power Corporation Ltd. & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : --

ORDER

Admit. Issue Notice. Dasti Service is permitted.

Post the matter on 29th October, 2014.

(Justice M. Karpaga Vinayagam)
Chairperson

(Rakesh Nath)
Technical Member